

OFFICERS POSTED IN FAMILY COURT BHIWANI

History

The Bhiwani District Court came into existence on 22.12.1972 and was formally inaugurated on January 14,1973. Sh. R.S. Gupta was the first District & Sessions Judge, Bhiwani. From initial strength of 10-15 members, the District Bar Association, Bhiwani has also grown in strength and presently there are more than 1700 Advocates enrolled as members of District Bar Association, Bhiwani.

Establishment of Family Court

Family Court, Bhiwani came into existence on 08.11.2007 vide Govt. of Haryana Notification no. S.O. 92/CA/1984/S. 3/2007.

Officer posted in Family Court

S.No.	Name	UID No.	Designation	Station	Date of Charge Assuming	Charge Relinquishing
1.	Sh. Ashwani Kumar Mehta	HR0156	Principal Judge, Family Court	Bhiwani	28-04-2022	-----

Establishment of Family Court Camp at Loharu

Camp Court at Sub-Division level in respect of Family Court matters was setup at Loharu in compliance of letter No. 86 Spl.Gaz.II (19-G) dated 18.01.2019 of the Hon'ble High Court.

Officer posted in Family Court Camp at Loharu

S.No.	Name	UID No.	Designation	Station	Date of Charge Assuming	Charge Relinquishing
1.	Sh. Ashwani Kumar Mehta	HR0156	Principal Judge, Family Court	Camp Court at Loharu on every Wednesday	19-09-2022	-----